THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/ 2666/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Pranjal Das,

District & Sessions Judge,

Jorhat.

Dated Guwahati the 22 April, 2025.

Sub:

Casual leave.

Ref:-

Letter No. JJA/3526/2025 dated 08.04.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 11.04.2025**, along with station leave permission from the evening of 10.04.2025 till the morning of 14.04.2025, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

- Sd-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/ 2667 /A, dated , 22-04-7025

Copy to:

The Project Manager, Gauhati High Court.

22.04.25

JT. REGISTRAR(VIGILANCE)